

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, I would also like to associate myself with the Zero Hour Mention made by the hon. Member.

SHRI K.R.N. RAJESHKUMAR (Tamil Nadu): Sir, I would also like to associate myself with the Zero Hour Mention made by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I would also like to associate myself with the Zero Hour Mention made by the hon. Member.

DR. SANTANU SEN (West Bengal) : Sir, I would also like to associate myself with the Zero Hour Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Sant Balbir Singhji.

Need to address the problem of air pollution

श्री संत बलबीर सिंह (पंजाब) : *"Thank you, Sir, for giving me the opportunity to speak on an important issue. Today, I want to draw the attention of this august House towards the very serious issue of air pollution which has very adverse effect on people and environment.

Sir, the first Sikh Guru, Shri Guru Nanak Dev ji, had during his preachings said over 500 years ago-

*The air is revered like a Guru
Water is revered like father
And Land is revered like mother.
They are all very important.
If they remain clean
The entire world flowers in happiness.*

*English translation of the original speech delivered in Punjabi.

Sir, today, the entire world is facing the challenges of environmental pollution. India and Indians are suffering a lot due to environment pollution. About 21.8 lakh people die in India due to air pollution. The air in India is very polluted. In Delhi, the citizens get clean air on only one day during the year. In Mumbai, citizens get pure air only for 5 days. And in Chennai, citizens get clean air only for 15 days in a year.

So, I want to draw the attention of all of us to this fact that we have suffered a loss of 36.8 billion dollar due to ill-effects of pollution since 2019. It is 1.36% of India's GDP. This is a colossal loss.

Sir, surprisingly, the farmers of Punjab are generally targeted and blamed for air-pollution. It is said that farmers of Punjab are responsible for air-pollution as they indulge in stubble-burning. Then, how come the pollution level of Punjab remains minimum, and the pollution level of Delhi is maximum! The farmers of Punjab do not want to burn stubble. They have huge regard for Guruji. Circumstances compel them to indulge in stubble burning. The Punjab Government had suggested to the Central Government that financial help should be provided to the farmers of Punjab so that they can get rid of this practice. The Delhi Government is providing Rs. 1,500 to each farmer...*" (*Time-bell rings.*)

MR. DEPUTY CHAIRMAN: Nothing is going on record. माननीय संत बलबीर जी, ज़ीरो ऑवर में तीन मिनट का समय ही है। यदि आप उससे अधिक बोलेंगे, तो वह रिकॉर्ड में नहीं जाएगा।

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI DHANANJAY BHIMRAO MAHADIK (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

*Not recorded.

SHRI SUJEET KUMAR (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Hon. Member, Shri P. Wilson.

Implementation of Uniform Civil Code in the Country

SHRI P. WILSON (Tamil Nadu): Sir, there is an attempt to thrust the Uniform Civil Code by the Union Government on the people of this country. The Uniform Civil Code proposes a unified set of personal laws applicable to all religions, which would govern marriage, divorce, inheritance and adoption. If the UCC is implemented, the current separate laws for Hindus, Muslims, Christians, Parsis, Zoroastrians and Sikhs would be replaced by a common law. The question is whether the *

Sir, India is a remarkably diverse country encompassing a wide range of religious, cultural and linguistic variations. Within Hinduism, numerous sub-cultures exist, each distinguished by its individual identity, traditions and customs. Imposing a

*Expunged as ordered by the Chair.